

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST**  
**FOR M/S KRISTAL INFRASTRUCTURE LIMITED**  
**OPERATING IN BUSINESS OF REAL ESTATE DEVELOPMENT AT**  
**TRIVANDRUM**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S Kristal Infrastructure Limited PAN: AACCK8097Q CIN: U45201KA2006PLC038571
2.	Address of the registered office	No. 1, K 4 <sup>th</sup> Cross, 29 <sup>th</sup> Main BTM Layout, II Stage Bangalore, Karnataka- 560078
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	a. Kristal Tech Park View, located at Aattipra Village, Thiruvananthapuram, Kerala – 695581 b. Apartment No. 1002, Floor No 10, Kristal Ruby, Apartments in Sy No.86, Elamkulam Village, Kanayannoor Taluk, Ernakulam District c. Survey no. 97 and 98 situated at Hoodi Village, K. R. Puram Hobli, Bangalore, South Taluk, Bruhath Bangalore, Mahanagra Palike Ward No. 12, Bangalore (Assets mortgaged for the loan provided to the Corporate Debtor)
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NA (since the financial statements of the last financial year are not provided)
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained from RP through the following email id: <a href="mailto:cirp.kristal@gmail.com">cirp.kristal@gmail.com</a> . However, the list of creditors is available on IBBI website - <a href="https://ibbi.gov.in/en/claims/front-claim-details/22722">https://ibbi.gov.in/en/claims/front-claim-details/22722</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: <a href="mailto:cirp.kristal@gmail.com">cirp.kristal@gmail.com</a>
10.	Last date for receipt of expression of interest	11 July 2026
11.	Date of issue of provisional list of prospective resolution applicants	21 July 2026
12.	Last date for submission of objections to provisional list	26 July 2026

13.	Date of issue of final list of prospective resolution applicants	05 August 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10 August 2026
15.	Last date for submission of resolution plans	09 September 2026
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.kristal@gmail.com">cirp.kristal@gmail.com</a>
17.	Details of Corporate Debtor's registration as MSME	Since no information has been provided by the suspended board of management the MSME status of the CD is unknown.

*The aforesaid Form G is subject to the extension of the Corporate Insolvency Resolution Process period, as sought before the Hon'ble National Company Law Tribunal, Bengaluru Bench.*

*The Resolution Professional and/or Committee of Creditors reserves the right to amend, modify or withdraw the Form G along with any of its terms thereof.*



**Nilesh Rajendra Kothari**  
**Resolution Professional**

In the matter of Kristal Infrastructure Limited  
IBBI/IPA-002/IP-N01225/2022-2023/14132  
AFA valid upto: 30.06.2027

**IBBI Registered Address:** A703, Iskon Riverside, Near Shelaleikh Society,  
Shahibaug, Ahmedabad, Gujarat-380004

**Correspondence Address:** 410, 4th Floor, Bluerose Industrial Estate,  
Near Metro Mall and Tata Power Petrol Pump,  
Western Express Highway, Borivali East - 400066 Mumbai  
Email Id: [cirp.kristal@gmail.com](mailto:cirp.kristal@gmail.com)

Date: 26 June 2026  
Place: Mumbai